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ITEM NO.70

REGISTRAR COURT.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1947 OF 2012

BEFORE THE REGISTRAR M.A. SAYEED

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

BHAGWANT SINGH
(With appln(s) for stay and office report)

Respondent(s)

Date: 14/03/2014 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Ishraq Ahmad, Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The matter falls under the completed category.
processed for listing before the Hon'ble Court, as per rules.

It be

		(M.A. SAYEED)	
		REGISTRAR	

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